

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4439  
ANSWERED ON:21.12.2011  
CASES AGAINST DIRECTORS  
Aaron Rashid Shri J.M.;Choudhary Shri Nikhil Kumar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of cases received against Directors and other officials of the Indian Institute of Technology (IITs) for violation of norms and other irregularities and malpractices during the last three years, institute- wise and year-wise;
- (b) the number of Directors of IITs including IIT Patna, Madras and Kharagpur against whom the Central Bureau of Investigation (CBI) has found concrete evidence; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a): As per vigilance records, the number of cases against Directors and other officials of the Indian Institute of Technology (IITs) received during the last three years is as under:

Institute 2009 2010 2011

Delhi 1 1 3

Bombay - 2 -

Madras 1 1 2

Kharagpur - 2 3

Roorkee - 2 3

Bhubaneswar - 2 -

Patna - - 1

(b) & (c): The Central Bureau of Investigation (CBI) has recommended regular departmental action (RDA) against the Director, IIT-Kharagpur, in a matter pertaining to his tenure as the Chairman, All India Council for Technical Education (AICTE), which is under process in the Ministry.